

identification and selection of beneficiaries is given in the Framework for Implementation (FFI) of PMAY-G which is available on pmayg.nic.in.

Under PMAY-G, financial assistance is provided only to those households who have been found eligible, after due procedure, from SECC list.

Status of SAGY

2190. SHRI VISHAMBHAR PRASAD NISHAD:

CH. SUKHRAM SINGH YADAV:

SHRIMATI CHHAYA VERMA:

SHRI NEERAJ SHEKHAR:

SHRI RAVI PRAKASH VERMA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of the villages adopted and declared/developed under Saansad Adarsh Gram Yojana (SAGY) till 1st August, 2018, along with the expenditures incurred thereon, State-wise; and

(b) the details of villages adopted and developed as Adarsh Gram till 1st August, 2018 by Prime Minister, Union Ministers, Minister of States till date, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) Under the Saansad Adarsh Gram Yojana framework, the development of Gram Panchayats is envisaged through convergence and implementation of existing Government Schemes and Programmes under the administrative control of respective Ministries without allocating additional funds. The Gram Panchayats adopted under SAGY prepare Village Development Plans (VDP) containing prioritised time-bound activities to achieve holistic progress of the village. The details of expenditure incurred in the Gram Panchayats are not centrally maintained in this Ministry. The details regarding Village Development Plans and the number of projects planned in each Gram Panchayat are available on saanjhi.gov.in and can be accessed by using the respective logins of Hon'ble MPs.

(b) The list of Gram Panchayats identified as Adarsh Grams by the Hon'ble Prime Minister, Hon'ble Union Ministers and Hon'ble Ministers of State till 1st August 2018, State-wise is given in the Statement.

Statement

List of Gram Panchayats identified as Adarsh Grams by the Hon'ble Prime Minister, Hon'ble Union Ministers and Hon'ble Ministers of State till 1 August 2018, State-wise, based on the information available on SAGY website (saanjihi.gov.in)

Sl. No.	Designation	State	Gram Panchayat
1.	Hon'ble Prime Minister	Uttar Pradesh	Jayapur
2.			Kakarhia
3.			Nagepur
4.			Domary
5.	Hon'ble Union Ministers	Andhra Pradesh	Pandurangi
6.			Pedamainavanilanka
7.			Thurputallu
8.			AlawalPur
9.		Bihar	Lakhani Bigha
10.			Chandrahiya
11.			Jamunia
12.			Nawada
13.			NarangaUttari
14.			Akbar Malahi
15.			AlipurHatta
16.			Bishunpur Baladhari
17.		Delhi	Ghoga
18.			Singola
19.		Gujarat	Magharol
20.			Nirona
21.			Chandod
22.			Karnali
23.			Udwada

Sl. No.	Designation	State	Gram Panchayat
24.		Haryana	Khatkar
25.			Mandi Kalan
26.			NindanaKhas
27.		Himachal Pradesh	Deoli
28.			Dehar (SNR)
29.			Bali Koti
30.		Jharkhand	Lali
31.		Karnataka	Meenukunte
32.			Ragihalli
33.			Somanahalli
34.			Mallanayakanahalli
35.		Madhya Pradesh	Khutiya
36.			Aajnas
37.			Chinor
38.			Mugalpura
39.			Hardaut
40.			Barkhedakala
41.			Paldew
42.			Bayan
43.			Sirsod
44.			Badagaon
45.		Maharashtra	Amla,
46.			Khirsana, Adgaon Bk., Januna,
47.			Pachgaon
48.			Diveagar
49.			Golavali
50.			Palshet

Sl. No.	Designation	State	Gram Panchayat
51.		Odisha	Gurundia
52.			Kusummura
53.			Nuagaon
54.		Punjab	ChakFateh Singh Wala
55.			Bareh
56.			Maan
57.		Uttar Pradesh	Karguwan
58.			Parol
59.			Pawa
60.			Benti
61.			Durjanpur
62.			Harauni
63.			Bhadeg Kanja
64.			Gularia Bhoopsingh
65.			Pandari
66.			Rampura Bujurg
67.			Buknala
68.	Hon'ble Ministers of State	Arunachal Pradesh	Kakukao
69.			SIPPI-VIII
70.			Yigi Kaum-i
71.		Assam	Manipur
72.			DakhinJajjal
73.		Bihar	Baraura
74.			Chandos
75.			Sonmai
76.			Amiawar
77.			Gundi East

Sl. No.	Designation	State	Gram Panchayat
78.			Khanwan
79.		Chhattisgarh	Bagbahar
80.			Pandarsili
81.			Bhakurra
82.		Goa	Ibrampur
83.			Querim
84.		Gujarat	Chital-Junction Timba (Juth)
85.			Hamapur
86.			Panthawada
87.			Sundha
88.			Sonpuri
89.			Ugamedi
90.			Dudhiya
91.			Mundha
92.			Malvan
93.		Haryana	Chhainsa
94.			Tilpat
95.			Banchari
96.			Kherakhurampur
97.			UchaMajara
98.			Bolni
99.		Jammu and Kashmir	Khellani
100.			Sangwali
101.		Jharkhand	Bishunpur
102.			Palkot North
103.			Jarba
104.			Peto

Sl. No.	Designation	State	Gram Panchayat
105.			Araiya
106.		Karnataka	Makhanapur
107.			Kangod
108.		Madhya Pradesh	Gor
109.		Maharashtra	Chandankheda
110.			Gondur
111.			Umroli
112.			Loni
113.		Punjab	Budhabar
114.		Rajasthan	Taseeng
115.			Bikampur
116.			Toliyasar
117.			Meenaseemla
118.			Udaipura
119.			Rojadi
120.			Elamdeora
121.			Bhandu Kalan
122.			Kherapa
123.			Hajipur
124.			Bani
125.			Vassi
126.			Dhankya
127.			Kanwarpura
128.			Chawandiya
129.			Harnawa
130.			Phardod
131.			Auwa

Sl. No.	Designation	State	Gram Panchayat
132.			Busi
133.			Maruthencode
134.		Tamil Nadu	Muthalakurichi
135.			North Thamaraikulam
136.			Paladi
137.			Daniyalpur
138.			Parsetha
139.			Rampur
140.			Mirpur Hindu
141.			RewadiRewda
142.			DhakiaBarkali Sahib
143.			Maj hawaGangapur
144.			RahpuraJagir
145.			Olendha
146.			KachhedaWarsabad
147.		Uttar Pradesh	Neemka
148.			Dullahpur
149.			Karahiya
150.			Nayakdih
151.			Talehaita
152.			Kotha
153.			Kakrana
154.			RasulpurZahid
155.			Baghi
156.			Dadri
157.			Devri Uttar
158.			Khajuri

Sl. No.	Designation	State	Gram Panchayat
159.			Nabhichi
160.			NawadaDarobast
161.		Uttarakhand	Suphi
162.			Salli
163.			Jumma
164.		West Bengal	Alladi
165.			Dendua
166.			Salanpur
167.			Hatighisa

Status of PMRDFS

2191. SHRI KAPIL SIBAL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Prime Minister Rural Development Fellowship Scheme (PMRDFS) is functional, if so, details thereof, State/District-wise;

(b) whether under salient features of PMRDFS, the "Fellow" is required to serve at the district level for two years, if so, the details thereof, district-wise;

(c) details regarding the batches completed under this scheme, and the future plans under the said scheme;

(d) details regarding the criteria for qualification to be a part of this scheme; and

(e) details of districts in which the scheme is currently being enforced?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (c) A total of 156 candidates were recruited as Prime Minister Rural Development Fellows (PMRDFs) in first batch in the year 2012 and 160 candidates in second batch in the year 2014. The first batch has completed the fellowship in the year 2016 and the second batch completed the fellowship in 2017. No recruitment has been done after the year 2014 under the scheme. During the two-year fellowship period, fellows remained at the disposal of States and served the district administration in improving programme delivery and interface with the marginalised